

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 92/MP/2015**

**Coram:  
Shri P.K.Pujari, Chairperson  
Dr. M.K.Iyer, Member**

**Date of Order : 10<sup>th</sup> of May, 2019**

**In the matter of**

In the matter of Corrigendum to order dated 8.3.2019

**In the matter of**

Petition seeking directions with regard to difficulties in implementing some of the directions given in the order dated 16.2.2015 in Petition Nos. 92/MP/2014 along with IA Nos. 43/2014, 51/2014, 52/2014, 54/2014, 56/2014 and 59/2014, Petition No. 376/MP/2014, Petition No. 382/MP/2014, Petition No.393/MP/2014 and Review Petition No. 25/RP/2014

And

**In the matter of**

Power Grid Corporation of India Limited  
Saudamini, Plot No. 2, Sector 29,  
Gurgaon, Haryana-122 001

**....Petitioner**

**Versus**

1. Kerala State Electricity Board,  
Vydyuthi Bhavan, Pattom,  
Trivandrum – 695 004  
Kerala
2. PTC India Limited,  
2<sup>nd</sup> Floor, NBCC Tower,  
15 Bhikaji Cama Place,  
New Delhi-110066
3. NTPC Vidyut Vyapar Nigam Limited,  
NTPC Bhawan, Core-7,  
Scope Complex, 7 Institutional Area,

Lodhi Road  
New Delhi-110003

4. DB Power Limited,  
Office Block IA, 5th Floor, Corporate Block,  
DB City Park, DB City, Arera Hills, Opp MP Nagar,  
Zone-I, Bhopal-462 016
5. EMCO Energy Limited.  
IBC Knowledge Park,  
4/1, Bannerghatta Road,  
Bangalore-560 029
6. KSK Mahanadi Power Company Limited  
8-2/293/82/A/431A, Road No. 22,  
Jubilee Hills, Hyderabad-500 033
7. Jindal Power Limited  
Plot No. 2, Tower-B, Sector-32,  
Gurgaon, Haryana-122 001
8. Karnataka Power Transmission Company Limited  
Cauvery Bhawan, K.G. Road,  
Bangalore-560009, Karnataka
9. Tamil Nadu Generation and Distribution Corporation Limited,  
NPKRR Maaligai, 144, Anna Salai,  
Chennai-600 002
10. Essar Power Limited,  
Equinox Business Park, Off. Bandra Kurla Complex,  
LBS Marg, Kurla (West), Mumbai-400 070
11. National Load Despatch Centre  
B-9, Qutab Institutional Area, Katwaria Sarai,  
New Delhi-110 016
12. Western Regional Load Despatch Centre,  
F-3, M.I.D.C. Area, Marole,  
Andheri (East), Mumbai-400 093
13. Central Electricity Authority,  
Sewa Bhawan, R.K.Puram,  
New Delhi-110 066
14. Bharat Aluminum Company Limited  
Alumunium Sadan, Core-6, Scope Office Complex  
Lodhi Road, New Delhi 110 003

15. Ind-Barath Energy (Utkal) Limited  
Plot No. 30-A, Road No. 1 Film Nagar,  
Jubilee Hills  
Hyderabad-500 033
16. Dhariwal Infrastructure Limited  
CESC House, Chowringhee Square,  
Kolkata- 700 001
17. Adhunik Power and Natural Resources Limited  
701, 7th Floor, World Trade Tower  
Barakhamba Lane  
New Delhi-110001
18. MB Power (Madhya Pradesh) Limited  
239, Okhla Industrial Estate, Phase III  
New Delhi-110020
19. Jhabua Power Limited  
Avantha Power & Infrastructure Limited,  
6th& 7th Floor, Vatika City Point,  
M.G. Road, Gurgaon-122002
20. Jindal India Thermal Power Limited  
Plot NO. 12, Local Shopping Complex Sector B-1,  
Vasant Kunj New Delhi-110070
21. GMR Kamalanga Energy Limited  
Plot No. 29, Satya Nagar Bhubaneswar,  
Odisha-751007
22. Monnet Ispat and Energy Limited Mohta Building,  
3rd Floor 4, Bhikaji Cama Place,  
New Delhi-110066
23. Jal Power Corporation Limited  
A-102, Secor-65 Noida-201307
24. Essar Power (Jharkhand) Limited (EPJL)  
Essar Power Complex, KanchanNagri,  
Chandwa District-Latehar,  
Jharkhand-829203
25. Lanco Babandh Power Private Limited  
Plot No. 397, Phase-III Udyog Vihar,  
Gurgaon-122016
26. TRN Energy Private Limited  
7th Floor, Ambience Office Block Ambience Mall,

NH-8 Gurgaon, Haryana-122001

27. Maruti Clean Coal & Power Limited  
Hira Arcade, Ground Floor New Bus Stand Pandri,  
Raipur-492001, Chhattisgarh

28. Jaiprakash Power Ventures Limited  
Sector-U8, Noida-201304

....Respondents

### **CORRIGENDUM**

This Petition was filed by the Petitioner, Powergrid and the same was disposed of by the Commission by its order dated 8.3.2019. Certain inadvertent typographical errors had crept in some paragraphs of the said order and the same is corrected and shall be read as under:

- (a) In para 127, the words, “shall first be reduced to make the system (N-1)/(N-1-1) compliant. In case it is required to reduce more generation, the injection of generators who have”, shall be replaced by word “or”.
  - (b) In para 139 (b), the sentence “The estimated transmission charges shall be as per the prevailing mechanism of POC charge” shall be replaced by the sentence “The estimated transmission charges shall be transmission charges for the stranded transmission capacity for the period falling short of a notice period of one (1) year.”
  - (c) In para 160, second line, the word ‘three’ shall be replaced by the word ‘six’.
2. All other terms in the order dated 8.3.2019 remains unchanged.

**sd/-**  
**(Dr.M.K. Iyer)**  
**Member**

**sd/-**  
**(P.K.Pujari)**  
**Chairperson**